NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

Counsel For Retitioners
Counsel Nov
L2 - R5

ORDER

Counsel for the Petitioner present. Counsel for R2 to R5 present and prayed for time for submission of final arguments. At request, time is enlarged. Put up on 12.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk